

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Service Tax Appeal No. 877 of 2012

(Arising out of Order-in-Appeal Nos. 460 to 462/2011 dated
26.12.2011 passed by the Commissioner of Central Excise (Appeals –
II), Bangalore)

M/s. Infosys Limited

(formerly Known as Infosys Technologies Limited)
Electronics City, Hosur Road
Bangalore – 560 100.

....Appellant

VERSUS

**The Commissioner of Service
Tax**

No.16/1, S.P. Complex, 5th Floor,
Lalbagh Road,
Bangalore.

....Respondent

APPEARANCE:

Shri N. Anand, Advocate for the Appellant

Shri P. R. V. Ramanan, Special Counsel (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 29.02.2024

DATE OF DECISION: 14.06.2024

This appeal is rejected. For Order, see order of date in
Service Tax Appeal No.875 of 2012.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**